

Shri Anil K. Chanda: No, Sir.

Shri Jadhav: May I know whether the Government is contemplating....

Mr. Speaker: Next question.

Dr. Ram Subhag Singh: Sir, there has been a loss of thousands of rupees. Therefore, it is necessary that hon. Members should ask questions.

Mr. Speaker: The question hour cannot be consumed by a single question. There are other methods. I have been repeatedly saying that. What can I do?

So far as those hon. Members whose names appear on the Order Paper are concerned, I would request them to get up as early as possible. I am not going to request them to come up and put questions. The hon. Members should stand up before others who have tabled questions. I certainly look all round.

Shri Morarka: Not this side also.

Mr. Speaker: I am looking at this side also. I thought that this side need not put questions.

Shri Jadhav: May I know whether the Government is contemplating the disposal of the Hotel as it is running at a loss?

Shri Anil K. Chanda: There is no such proposal before Government. May I submit that when a big commercial enterprise of this nature is started, it does not begin to give dividends from the first year?. It takes a little time.

Shrimati Maniben Patel: rose—

Mr. Speaker: The hon. Member is a little too late.

Korea

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*385 { **Shri H. N. Mukerjee:**
Shri Wodeyar:
Shri S. N. Dwivedi:

Will the **Prime Minister** be pleased to state:

(a) whether India is represented on the U. N. team of observers on the cease fire line in Korea; and

(b) whether it has come to the notice of Government that the U. S. Government has proposed to equip South Korea with (modern) weapons?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) No; Sir.

(b) The Government of India have no official information. They have, however, seen press reports on this.

Shri Kasliwal: May I know whether Government instructed our Ambassador in U. S. A. to make an official enquiry from the U. S. Government in this connection?

Shri Sadath Ali Khan: I am unable to say; I require notice.

Shri H. N. Mukerjee: May I know if Government has been appraised of any statement from the Peoples Republic of China regarding the perturbation that Government feels on account of the gravity of the situation created in Korea and, if so, what steps are being contemplated?

Shri Sadath Ali Khan: I do not have this information. As I have said we have seen Press reports. We have no official information about what the hon. Member says.

Shri C. D. Pande: Has Government any information that in North Korea, the Soviet Government and the Chinese Government have also made some changes so that there is some trouble there?

Shri Sadath Ali Khan: We have seen Press reports alleging that this is so.

Evacuee Property Rules

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*387. { **Shri Bahadur Singh:**
Shri M. C. Jain:

Will the **Minister of Rehabilitation and Minority Affairs** be pleased to refer to the reply given to Starred Question No. 252 on the 22nd May, 1957 and state:

(a) whether it is a fact that third party claims against evacuees were